BENCH-I

10

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C. P.No.497/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

| Name | of the Company | Merrill Infrastructure Ltd | | |
|---------------|--|----------------------------|------------------------|---------------------|
| Under Section | | 14 (1) | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |
| 1 | BINOD ICA. | RUPTA- LETICE | The Company. | Beried 19. aught |

ORDER

Ld. Pr. CS for the petitioner is present.

Petitioner has filed this application u/s. 14(1) of the Companies Act, 2013 for conversion of public limited company to private limited company. Petitioner is directed to comply with the provisions of Rules 35 and 68 of the NCLT Rules, 2016. Let notice be issued on Registrar of Companies, West Bengal for his report and file affidavit of service within 7 days from today.

List the matter on 22/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)